

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 334 of 2003

Jabalpur, this the 30th day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

J.L Sahu, S/o late Shri M.L. Sahu,
Aged about 61 Years, Store Keeper
Gr.II (Retd) Resident of 1207, Dayanagar,
Garha Road Jabalpur M.P.

APPLICANT

(By Advocate - Shri Gopi Chourasia)

VERSUS

1. The Union of India,
through, the Secretary, Ministry
of Science & Technology, Department,
of Survey of India, New Delhi.
2. Surveyor General of India,
Survey of India, III-Barkala,
Dehradun.
3. Director, Survey of India,
Central Circle, 314 Napier Town
Jabalpur M.P.
4. The Superintendent Surveyor,
O/C No. 88 Party Central Circle,
Survey of India, Id-Gah-Bhata, Near
Corporation Water Tank, P.O. Sunder
Nagar Raipur (C.G.)

RESPONDENTS

(By Advocate - Shri Om Namdeo)

O R D E R (ORAL)

By Anand Kumar Bhatt, Administrative Member -

This OA is about payment of retiral dues. It has been stated by the learned counsel for the applicant that all other dues have been paid to the applicant, but DCRG has not been paid because of a criminal case pending against the applicant, although the sanction for release of DCRG has been issued by the Government by order dated 24/01/2003 (Annexure A/4). In this connection the applicant has also given an application to the competent authority on 05/05/2003 (Annexure

A/5) to release the amount, but no decision has been taken on it.

2. The Original Application is decided at the admission stage with a direction to the competent authority to pass an appropriate order on the application of the applicant dated 05/05/2003 (Annexure A/5) and communicate it to the applicant within 2 months of the communication of this order.

3. CA stands decided accordingly.

Anand Kumar Bhatt

(Anand Kumar Bhatt)
Administrative Member

D. C. Verma

(D.C. Verma)
Vice Chairman (J)

पृष्ठांकन सं. ओ/ब्या.....जवलपुर, दि.....
पंजिलिपि दाता को ३१/८/.....

- (1) सं. ३१/८/..... दाता को ३१/८/..... जवलपुर
- (2) दाता को ३१/८/..... दाता को ३१/८/..... जवलपुर
- (3) प्रदान "SA" को ३१/८/..... दाता को ३१/८/..... जवलपुर
- (4) विवरण, विवरण, विवरण, विवरण

सूचना एवं आवश्यक कार्यकारी दृष्टि

*G. Chatterjee
Om Namdeo*

2-7-03

उप रजिस्ट्रार

*Teekhi
3/7/03*